

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 600 of 2018

IN THE MATTER OF:

Tirumala Balaji Alloys Pvt. Ltd.

.....Appellant

Vs.

Sumit Binani

.....Respondent

Present :

For Appellant: Mr. Abhijeet Sinha, Mr. Arjun Asthana, Ms. Sreenita Ghosh, Mr. Saikat Sarkar, Advocates

For Respondents: Mr. Nakul Mohta, Mr. Johnson Subba, Advocates for R-1

With

Company Appeal (AT) (Insolvency)No. 601 of 2018

IN THE MATTER OF:

M/s. Excello Fin Lea Ltd.

.....Appellant

Vs.

Sumit Binani & Anr.

.....Respondents

Present :

For Appellant: Mr. U.K. Chaudhary, Sr. Advocate with Ms. Pooja Saigal, Mr. Akshay Gupta, Mr. Dhruv Gupta, Advocates

For Respondents: Mr. Nakul Mohta, Mr. Johnson Subba, Advocates for R-1

....contd.

O R D E R

23.07.2019 - Heard. **Judgement is reserved.**

It will be open to the parties to file short written submissions not more than three pages by **26th July, 2019.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/sk

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